



**GOA STATE LEGAL SERVICES AUTHORITY
AND
HIGH COURT MEDIATION MONITORING SUB-COMMITTEE
AT GOA**

Solicit your benign presence for the Mediation awareness programme :

On 31/07/2019

at

**Conference Hall, High Court Bar Association,
Altinho, Panaji Goa**

Address by

**Hon'ble Shri Justice M. S. Sonak,
Judge, High Court of Bombay at Goa and Executive Chairman, GSLSA**

**(Sayonara Telles Laad)
Member Secretary, GSLSA**

**(Sudhiir M. Deshpande)
Co-ordinator
High Court Mediation Monitoring
Sub-Committee at Goa**

Programme Schedule

04.45 p.m. to 4.50 p.m.	Arrival of .Dignitaries
04.50 p.m. to 4.55 p.m.	Welcome address by Smt,. Sayonara Telles Laad, Member Secretary, Goa State Legal Services Authority.
04.55 p.m. to 5.20 p.m.	Talk on " Effectiveness of Mediation in present Justice Delivery System" by Shri Sudhiir M. Deshpande, Registrar, High Court of Bombay at Goa and Co-ordinator, High Court Mediation Monitoring Sub-Committee at Goa
5.20 p.m. to 5.30 p.m.	Address by Hon'ble Shri Justice M. S. Sonak, Judge, High Court of Bombay at Goa and Executive Chairman, Goa State Legal Services Authority.
05.30 p.m.	Vote of Thanks by Smt. Sayonara Telles Laad, Member Secretary, GSLSA followed by tea.

NOTE: Invitees are requested to be in their seat by 4.40 p.m.
